NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/83 & 84/2017

NAME OF THE TRANSFEROR

: RASS MANUFACTURING INDIA PVT LTD

NAME OF THE TRANSFERRE

: TEXELQ ENGINEERING INDIA PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

() K. RAMBSAMY

GIV. MOHAN KUMAR

Courses for Petitiver a.v. Mar

ORDER

Counsel for petitioner present. Time extended at request for placing the copies of the report filed by Regional Director & Official Liquidator. Put up on 20.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc